

Courses in Indian Institutes of Technology to 20 per cent has not so far been implemented by the Government; and

(b) if so, reasons thereof?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) and (b). As even the present 5 per cent quota reserved for Scheduled Castes and Scheduled Tribes students in Post graduate courses and 20 per cent for under-graduate courses is not being fully utilised in spite of various steps taken by Indian Institutes of Technology by relaxing admission qualifications, no useful purpose would be served by reserving 20 per cent seats for post graduate courses.

**Promotion of SC/ST Junior Engineers in C.P.W.D.**

9592. **SHRI R. L. KUREEL:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) how many Junior Engineers of Central P.W.D. were promoted to the grade of Assistant Engineers w.e.f. 1972 onwards in general as well as Scheduled Castes/Scheduled Tribes category;

(b) whether due representation has been given to SC/ST officers in promotion as per Government orders, if not, what actions are being taken for that;

(c) how many Junior Engineers of SC/ST are in the service of Central P.W.D. out of them how many have completed the eligibility period of ten years required for departmental promotion; and

(d) whether promotion policy for promotion from Junior Engineer to Assistant Engineer is being changed

simply to avoid the Junior Engineers of SC/ST from their due promotion as all of them are on the top of the seniority list maintained by the department?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) and (b). Since 1972, 562 Junior Engineers (Civil), including 34 belonging to Scheduled Castes and 3 belonging to Scheduled Tribes and 151 Junior Engineers (Electrical), including 19 belonging to Scheduled Castes have been promoted to the grade of Assistant Engineer, the Government orders, issued from time to time, regarding the reservation of vacancies for Scheduled Castes/Scheduled Tribes have been duly followed.

(c) There are 183 Junior Engineers (Civil) in the C.P.W.D. belonging to Scheduled Castes/Tribes. Out of them 104 have completed ten years' service. In the grade of Junior Engineer (Electrical) there are 99 officers belonging to Scheduled Castes/Tribes and 25 of them have completed ten years' service in the grade.

(d) No, Sir.

**Writing off Losses by F.C.I.**

9593. **SHRI MOHINDER SINGH SAYIAN WALLA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the cases of write off of losses by Food Corporation of India are increasing and no serious effort has been made to fix responsibility for the increasing trend; and

(b) if so, the reasons thereof?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) and (b). No, Sir, the cases of losses are fully investigated by the Food Corporation of India before these are

regularised. The losses incurred from 1973-74 to 1977-78 are as under:—

(Value=Rs. in Crores)

Year	Value of losses	Value of purchases and sales.	Percentage of loss on value of purchases and sales
1973-74 . . . . .	23.46	2899.67	0.8
1974-75 . . . . .	35.97	3289.11	1.1
1975-76 . . . . .	33.31	4048.88	0.8
1976-77 . . . . .	34.46	3724.55	0.9
1977-78* . . . . .	35.66@	3175.04	1.0

\*Based on revised estimates; accounts not yet finalised.

@Includes Rs. 1.25 crores on account of damaged stocks in Andhra Pradesh & Tamil Nadu due to cyclone in November, 1977.

It will be seen that the losses during the last five years do not indicate any significant increasing trend.

#### भावास समस्या

9594. डा० लक्ष्मी नारायण पांडेय :  
क्या निर्वाण और भावास तथा पूति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार एक नियत भवधि के भीतर अपने साधनों से भावास समस्या का पूर्ण समाधान करने का आश्वासन दे सकती है; और

(ख) यदि नहीं, तो गैर सरकारी क्षेत्र के सहयोग को प्राप्त करके एक निर्धारित भवधि के भीतर इस समस्या का समाधान करने की योजना पर विचार न करने के क्या कारण हैं ?

निर्वाण और भावास तथा पूति और पुनर्वास मंत्री (श्री सिकन्दर बल्ल) :  
(क) और (ख). पांचवीं पंच वर्षीय योजना में भावास पर सार्वजनिक क्षेत्र निवेश तथा निजी क्षेत्र निवेश में लगभग 1:4 का अनुपात है। प्रत्येक परिवार

के लिए एक निश्चित भवधि के अन्दर एक मकान की व्यवस्था करने के लक्ष्य की पूर्ति के लिए हमें भावास हेतु सार्वजनिक क्षेत्र तथा निजी क्षेत्र में निवेश बढ़ाना पड़ेगा।

भावास के क्षेत्र में प्रस्तावित भावी कार्यक्रम की मुख्य विशेषताएं निम्नलिखित हैं:—

(i) ऐसा भावास कार्यक्रम चलाया जिसका उद्देश्य 20 वर्ष की भवधि में पिछले बकाया की पूरा करना तथा जनसंख्या के बढ़ जाने के कारण अतिरिक्त भाग को पूरा करना और अनुपयोगी मकानों को बदलना;

(ii) सरकारी निधियों को कम भाय वाले परिवारों के लिए ही उपयोग करना ताकि इस क्षेत्र को नियतन किए गए संसाधनों से बड़ी संख्या में रिहायशी मकान बनाये जा सकें।

(iii) प्राइवेट सेक्टर की बड़ी संख्या में मकान बनाने के लिए प्रोत्साहन देना।